		Dec	laration	of Assets	and Llabili	ties	0.1		
						Vase 40	<u></u>		
STATO (FUI)	service	i, ANUP 55 YRS and presently we erein below the de-	years, booking as	elonging to NDS assets (imm	BIHA R S ECJ ovable, movab		10100		
service and presently working as UNDER SECRETARY.  Manual Service and dependents*:  Details of movable assets  (Assets in joint name indicating the extent of joint ownership will also have to be given)  Service and presently working as UNDER SECRETARY.  Details of movable assets  (Assets in joint name indicating the extent of joint ownership will also have to be given)									
21/2/14/1	Sr. No.	Description	Self	Spouse Name(S)	Name	Name	Etc. Name		
630	(1)	Cash	15000/=	30,00g.	SINHA	SINHA.			
22,2.2	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1:50,000	-	_				
2535	(iii)	Bonds, Debentures and Shares in companies	<b>.</b>	1177 1178					
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc							
	(v)	Motor Vehicles (details of make, etc.)	2008				A Company of the Comp		
	(vi)	Jewellery (give details of weight and	2009	m		-	-		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

value)

Other assets, such as values of claims /

\* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in Joint ownership indicating the extent of joint ownership will we to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		1361 29. ft 20:00 hack	-		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1500 99.18. 40.00 Jac.	1500 29. ft. 40:00 100	-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-			-	- 25
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	onG. 2. GOA. A. S.
(a)	(i) Loans from Banks	, A1K-	
1-1	(ii) Loans from financial institutions	h.l.C. MFL.	30.1
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N.A.	N.A.
	(b) dues to departments dealing with supply of water	N.A.	N.A.
	(c) dues to departments dealing with supply of electricity	M-A	M.Y.

	(d) dues to departments dealing with telephones	A'M.	N. Y.	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N.A.	N.Y.	
	(f) Other dues, if any	- A. W.	11	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]			
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	M.A.	31. A.	
	(III) Sales Tax (Only in case of proprietary business]	N.K.	N. 4.	
	(iv) Property Tax			

## Personal Detail GPF/CPF/PRAN No. Hew Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) BILDELYIMLAN Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief. Name of Employee: AND PA Department: BIHAR Date: 18 . 2 . 21

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.